

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : **Company Appeal(CA)/32/2023**

NAME OF THE PETITIONER : **ATS Integrated Solutions and General
Contracting Pvt Ltd**

NAME OF THE RESPONDENT(S) : **The ROC, Puducherry**

UNDER SECTION : **Sec 252 of CA, 2013**

ORDER

Ld. Counsel Mr. Parthiban for the Appellant. Ld. Counsel Mr. Avinash
Krishnan for the ROC.

Synopsis has been filed on 01.04.2024.

Appellant is directed to file necessary supporting documents which shows
active business of the struck off company.

List the appeal on **24.04.2024** for hearing.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk